GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA

UNSTARRED QUESTION NO.2971 ANSWERED ON 07.08.2023

KENDRIYA VIDYALAYAS/NAVODAYA VIDYALAYAS IN ALL DISTRICTS OF UTTAR PRADESH

†2971. SHRI R.K. SINGH PATEL:

Will the Minister of EDUCATION be pleased to state:

- (a) the number of Kendriya Vidyalayas/Navodaya Vidyalayas (KVs/NVs) set up during the current year and the last three years in Uttar Pradesh, district-wise;
- (b) whether the Government has implemented any scheme to set up new KVs/NVs in all the districts of the State;
- (c) the number and names of the districts of Uttar Pradesh where there is no KV; and
- (d) the time by which KVs/NVs are likely to be set up in the all districts of the State?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a) 02 Kendriya Vidyalayas (KVs) namely KV Madhupuri (district-Fatehpur) and Sumerpur (district-Hamirpur) and 01 Jawahar Navodaya Vidyalaya (JNV) in Hapur district have been set up in the State of Uttar Pradesh during the last three years and the current year.

(b) to (d) Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories

(UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority. KVs are not opened on criteria of district-wise coverage. At present, 122 KVs are functioning in the State of Uttar Pradesh. There are 14 districts of Uttar Pradesh namely Maharajganj, Jaunpur, Kaushambi, Pratapgarh, Sant Kabir Nagar, Kannauj, Ambedkarnagar, Amroha, Jalaun, Kasganj, Mainpuri, Sambhal, Bijnaur and Shamli where KV have not been sanctioned yet whereas a KV in Banda district has been sanctioned in the year 2018.

The Navodaya Vidyalaya Scheme envisages opening of one JNV in each rural district of the country. There is no provision for JNVs in districts with 100% population in urban area. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority. All the 75 districts of Uttar Pradesh have been covered under this Scheme with an additional second JNV in Sitapur district.
